13.18 hrs.

ESTIMATES COMMITTEE

Hundred and Thirteen Report

SHRI THIRUMALA RAO (Kakinada) : Sir, I beg to present the Hundred and Thirteen Report of the Estimates Committee regarding action taken by Government on the recommendations contained in their Fifty-Third Report on the erstwhile Ministry of Education (now Ministry of Education and Youth Services)--Indian School of International Studies, New Delhi.

SHRI NATH PAI (Rajapur) : I did not get a reply regarding my Calling-Attention Motion The Governor of West Bengal has written to the various parties asking them to show cause why another Government should not be formed, "why did you not support the Government" and all that. He has absolutely no power and this is a very serious constitutional matter. The Governor is acting *ultra vires* of the Constitution.

MR. SPEAKER : I am seeing that.

SHRI NATH PAI : Under what authority the Governor wrote that letter, I would like to know.

MR. SPEAKER : I got it very late. I could not see that when I was coming here.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, ...(व्यवधान)...

SHRI MANUBHAI PATEL (Dabhoi) : The hon. Member, Shri Kashinath Pandey has been assaulted and we wanted some information on that.

MR. SPEAKER : I am sending that to the Home Minister. (*Interruption*) About Shri Kashinath Pandey. I am sending it to the Home Minister and I will let you know. (*Interruption*)

SHRI JYOTIRMOY BASU (Diamond Harbour) : The transport system in Delhi has come to a standstill. The Taxis and scooters are on strike ; Members could not come to the House : it is a very serious matter.

श्री मधु लिमये : अध्यक्ष महोदय,... (व्यवधान)...

SHRI JYOTIRMOY BASU : Because of the strike, we cannot move and come to the House (*Interruption*) For the past two days, we are without any transport.

श्री हुकम चन्द कछवाय (उज्जैन) : बंगाल में क्या हुआ ?...(व्यवधान)...

अध्यक्ष महोदय : मधु लिमये जी, आप बोलते क्यों नहीं हैं ।

श्री मधु लिमये : मैं तो खड़ा हुआ हूं ।... (व्यवधान)...

SHRI RAM KISHAN GUPTA (Hissar): I have given notice about the serious matter and I requested my Calling Attention to be taken up. Shri Jagjiwan Ram has stayed in Raj Bhavan and he is doing so many things. I requested that my Calling Attention must be admitted.

13.19 hrs.

MATTER UNDER RULE 377

Industrial Licencing Policy

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, उद्योग मन्त्री के द्वारा लाइसेंसिंग के बारे में जिस नयी नीति की घोषणा की गई है उसका सवाल मैं यहां पर उठाना चाहता हूं ।... (व्यवधान)...

AN HON. MEMBER : It can be raised after lunch hour.

श्री मधु लिमये : या तो स्थगित कर दीजिये या मुझे चलने दीजिये ।

MR. SPEAKER : About the point mentioned by you, Shri Shiva Chandra Jha we should postpone it after the lunch. I enquired about your question, Mr. Madhu